

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO CONTEMPT PETITION(CIVIL) NO. 1/2025

IN RE : FILLING OF VACANT POSTS IN THE STATE POLLUTION CONTROL
BOARDS AND POLLUTION CONTROL COMMITTEE

(By Courts Motion)

MR. HARISH N. SALVE, SR. ADVOCATE (A.C.) MS. APARAJITA SINGH, SR.
ADVOCATE (A.C.) MS. UTTARA BABBAR, SR. ADVOCATE (A.C.) MR. A.D.N.
RAO, SR. ADVOCATE (A.C.) MS. SHIBANI GHOSH, ADVOCATE (A.C.) MR.
SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.) MR. G.S. MAKKER, MR. AMRISH
KUMAR, MR. M.K. MARORIA, MR. SANJAY KR. VISEN, MR. SUDEEP KUMAR,
MR. KARAN SHARMA, MR. SANDEEP KR. JHA, MR. JYOTI MENDIRATTA, MR.
RAHUL KHURANA, ADVOCATES

Date : 22-08-2025 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.VINOD CHANDRAN

Ms. Shibani Ghosh, Amicus Curiae

UPON BEING MENTIONED, the Court made the following
O R D E R

List on 17.09.2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR